

(ii) Administrative measures

- Amendments in MDG have been implemented by OMCs with effect from 2.10.2017 with stringent penalty provisions in case of various irregularities like short delivery, unauthorized operation of automated retail outlet in manual mode etc.

(iii) Concept of end to end Automation

- OMCs are formulating an end to end Automation in Retail Marketing right from filling tank lorry at terminal till retail outlet operations.

LPG connections under PMUY

601. PROF. M.V. RAJEEV GOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of Liquefied Petroleum Gas (LPG) connections given out under the Pradhan Mantri Ujjwala Yojana (PMUY) till December, 2017, year-wise;

(b) the number of beneficiaries of PMUY returning for second refills of LPG, year-wise; and

(c) the average number of cylinders used by beneficiaries of PMUY till November, 2017, year-wise and State-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 31.12.2017, Public Sector Oil Marketing Companies (OMCs) have released more than 3.26 crore LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) since inception of the Scheme. Year-wise and State-wise details are given in the Statement (*See below*).

(b) and (c) As per the refill consumption pattern of PMUY consumers who have completed one year from the date of release of connection, average per capita consumption per year is found to be around 4.07 cylinders (of 14.2 kg) per annum.

Statement

State/UTs-wise LPG connection released as on 31.12.2017 under PMUY Scheme

Sl. No.	State	Connection released		
		2016-17	2017-18	Total
1	2	3	4	5
1.	Andaman and Nicobar Islands	1,189	508	1,697
2.	Andhra Pradesh	63,428	16,363	79,791

1	2	3	4	5
3.	Arunachal Pradesh	-	4,084	4,084
4.	Assam	2	6,50,399	6,50,401
5.	Bihar	24,76,953	20,54,174	45,31,127
6.	Chhattisgarh	11,05,441	6,60,354	17,65,795
7.	Dadra and Nagar Haveli	3,211	8,226	11,437
8.	Daman and Diu	73	128	201
9.	Delhi	516	3	519
10.	Goa	954	24	978
11.	Gujarat	7,52,354	4,83,741	12,36,095
12.	Haryana	2,78,751	66,745	3,45,496
13.	Himachal Pradesh	1,601	22,131	23,732
14.	Jammu and Kashmir	2,65,787	93,079	3,58,866
15.	Jharkhand	5,36,912	4,79,615	10,16,527
16.	Karnataka	15,840	7,88,533	8,04,373
17.	Kerala	11,241	18,788	30,029
18.	Lakshadweep	-	108	108
19.	Madhya Pradesh	22,39,821	8,04,352	30,44,173
20.	Maharashtra	8,58,808	8,50,580	17,09,388
21.	Manipur	25	21,863	21,888
22.	Meghalaya	-	22,937	22,937
23.	Mizoram	-	579	579
24.	Nagaland	-	7,147	7,147
25.	Odisha	10,11,955	8,89,256	19,01,211
26.	Puducherry	760	1,425	2,185
27.	Punjab	2,45,008	1,19,520	3,64,528
28.	Rajasthan	17,22,694	7,43,928	24,66,622
29.	Sikkim	-	552	552
30.	Tamil Nadu	2,72,749	5,97,700	8,70,449
31.	Telangana	41	-	41
32.	Tripura	-	30,721	30,721

1	2	3	4	5
33.	Uttar Pradesh	55,31,159	8,16,927	63,48,086
34.	Uttarakhand	1,13,866	19,117	1,32,983
35.	West Bengal	25,20,479	22,96,916	48,17,395
TOTAL		200,31,618	125,70,523	326,02,141

Investigation into Crash of ONGC Helicopter

†602. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the facts which have emerged in the investigation of accident of helicopter, being operated for ONGC, in last month of January at Mumbai High;

(b) whether without taking lessons from such incidents which had taken place earlier, precautionary aspects have been ignored;

(c) the steps being taken to avoid repetition of such incidents; and

(d) the steps taken by the Department for providing assistance to the members of families of those killed in the incident?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Aircraft Accident Investigation Bureau (AAIB) under Ministry of Civil Aviation is investigating the helicopter accident occurred on 13.01.2018 in Mumbai High and the investigation report is yet to be submitted. ONGC has strengthened its operational and safety systems and processes based on recommendations of earlier inquiry reports. This is in addition to statutory compliances.

(c) ONGC has engaged an expert team from Rotary Wing Society of India (RWSI) on 18.01.2018 to carry out a thorough audit of all helicopter operators of ONGC and to submit a report on maintenance practices, operational procedures and safety issues. ONGC has conducted a meeting with helicopter operators to reiterate strict compliance to regulatory requirements and industry best practices in operation and maintenance of the helicopters in offshore.

(d) ONGC has provided the following assistance to family members of the deceased:—

† Original notice of the question was received in Hindi.